

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION No.1683
TO BE ANSWERED ON 13.12.2023**

SANCTIONED WORKS UNDER MPLAD SCHEME

1683. SHRI DUSHYANT SINGH:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the details of sanctioned and completed works under the Member of Parliament Local Area Development Scheme (MPLAD) during each of the last five years, year-wise;**
- (b) whether several works are lying incomplete;**
- (c) if so, the reasons for delay and State-wise details of pending works; and**
- (d) the corrective measures being taken by the Government in this regard?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

(a) Statement showing the details of sanctioned and completed works under the Member of Parliament Local Area Development Scheme (MPLADs) during each of the last five years is enclosed (Annexure-I)

(b) to (c) The implementation of the MPLADS in the field is undertaken by the District Authorities in accordance with the State Government's technical, administrative and financial rules. MPLADS guidelines vide para 3.2.4, para 3.2.12 and para 10.6.1 provide for completion of projects in a time bound manner.

Statement showing the details of state-wise pending works till last Financial Year is enclosed (Annexure-II)

(d) Ministry of Statistics & Programme Implementation holds annual review meeting in addition to regular correspondence with State Government to emphasize timely completion of works and utilization of funds. Wherever delay, violation of Guidelines etc. in implementation of works is noticed, the State Government / District Authority are advised to take appropriate action.

**{Annexure referred to in part (a) of Reply to Lok Sabha Unstarred Question
No. 1683 for answer on 13.12.2023}**

Table: The details of sanctioned and completed works

S.No.	Financial Year	No. of Works Sanctioned	No. of Works Completed
1	2018-19	127740	105167
2	2019-20	53365	62236
3	2020-21	47221	54101
4	2021-22	28366	39778
5	2022-23	44976	40451

Note:- 1. The number of works sanctioned and number of works completed also includes the works recommended and sanctioned for the previous year's respectively.

2. The data is as reported by Nodal District Authorities on the MPLADS Portal.

{Annexure referred to in part (b) to (c) of Reply to Lok Sabha Unstarred Question No. 1683 for answer on 13.12.2023}

Table: The details of state-wise pending works

S.No	State	No. of Pending Works
1	A & N Islands	45
2	Andhra Pradesh	20264
3	Arunachal Pradesh	82
4	Assam	6864
5	Bihar	11541
6	Chandigarh	108
7	Chhattisgarh	3715
8	D & N Haveli	44
9	Daman & Diu	134
10	Delhi	686
11	Goa	219
12	Gujarat	13117
13	Haryana	3481
14	Himachal Pradesh	13293
15	Jammu & Kashmir	4565
16	Jharkhand	4919
17	Karnataka	12818
18	Kerala	3529
19	Lakshadweep	23
20	Madhya Pradesh	13969
21	Maharashtra	16680
22	Manipur	869
23	Meghalaya	454
24	Mizoram	139
25	Nagaland	25
26	Nominated	1550
27	Odisha	10807
28	Puducherry	76
29	Punjab	7529
30	Rajasthan	8789
31	Sikkim	84
32	Tamil Nadu	4982
33	Telangana	4138
34	Tripura	122
35	Uttar Pradesh	21231
36	Uttarakhand	4256
37	West Bengal	9203

Note:- The data is as reported by Nodal District Authorities on the MPLADS Portal.